

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 273 of 2014 and 85 of 2014

Dated : 29th March, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Appeal No. 273 of 2014

**Essar Power Gujarat Ltd. ... Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & ors. ... Respondent(s)**

Counsel for the Appellant : -

Counsel for the Respondent(s) : -

A.No. 85 of 2014 & IA No. 155 of 2014:

**Gujarat Urja Vikas Nigam Ltd. & Anr. ... Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant : -

Counsel for the Respondent(s) : -

ORDER

During preparation of the judgment in this matter, we found some technical points needed clarification by both sides, namely appellant and respondents. Hence, they are directed to come with their respective technical experts for certain clarifications.

Post the matter for '*technical clarification*' on **07th April, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt